

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 302 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.10.2017**

NAME OF THE COMPANY: M/s Golden Krafts (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

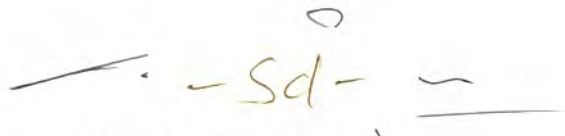
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner(s):	Mr. Pravcen K. Mittal, Advocate Ms. Nibruti Samal, Advocate		
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	For the Respondent(s):	None		
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ORDER

Notice to the ROC returnable on 25th October, 2017. Dasti.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Sapna Bhatia)